

Ofc

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 3584 /A

From :- Shri M.K. Kalita,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Utpal Prasad,  
District & Sessions Judge  
Karimganj.

Dated Guwahati, the 20<sup>th</sup> June, 2018.

Sub:- **Casual Leave.**


Ref:- Your letter No. JKD/P/2018/1436 dated 18.06.2018.

Sir,

With reference to the above, I am directed to inform you that,  
your prayer for Casual Leave on 18.06.2018 has been <sup>✓</sup>granted/~~rejected~~:

Further, you are requested to handover charge of your court and  
office to the Addl. District & Sessions Judge, Karimganj.

Yours faithfully,

  
**REGISTRAR (VIGILANCE)**

U/P/18  
Rohas  
19.06.18